

>

Title: Introduction of the Constitution (Amendment) Bill, 2008.

SHRI KASHIRAM RANA (SURAT): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KASHIRAM RANA : I introduce the Bill.

---

\* Published in the Gazette of India, Extraordinary Part-II, Section 2, dated 12.12.2008